

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 547 OF 2009

V.S.S.SASTRY

Appellant (s)

VERSUS

MINISTRY OF HUMAN RESOURCE DEVT.& ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 04/06/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY  
HON'BLE MR. JUSTICE AFTAB ALAM  
(VACATION BENCH)

For Appellant(s) Mr. Shwetank Sailakwal, Adv.  
for M/s. Lawyer'S Knit & Co., Adv.

For Respondent(s)

No.4: Mr. Anup Jain, Adv.  
Mr. Atul Kumar, Adv.  
Mr. S.K. Verma, Adv.

RR 1-3: Mrs. Rekha Pandey, Adv.  
Ms. Ambika Das, Adv.  
Mrs. Sadhana Sandhu, Adv.

UPON hearing counsel the Court made the following  
ORDER

At the request of learned counsel for the parties, list the  
matter after two weeks.

(N. ANNAPURNA)  
COURT MASTER

(VINOD KULVI)  
COURT MASTER